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Title: Introduction of the Information Technology (Amendment) Bill, 2006.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): Sir, on behalf of my colleague Shri Dayanidhi Maran, I beg to move for leave to introduce a Bill further to amend the Information Technology Act, 2000.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Information Technology Act, 2000. "

DR. SHAKEEL AHMAD: I introduce\*\* the Bill.

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\*\* Introduced with the Recommendation of the President